

KARNATANA STATE LEGAL SERVICES AUTHORITY, BENGALURU

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On the occasion of "World Environment Day" an awareness programme was organized at Central Prison, Parappana Agrahara, Bengaluru on 05.06.2023.

Hon'ble Sri Justice Prasanna B. Varale, Chief Justice, High Court of Karnataka and Patron-in-Chief, Karnataka State Legal Services Authority has inaugurated the function. Hon'ble Sri Justice K. Somashekar, Judge, High Court of Karnataka and Chairman, High Court Legal Services Committee has accompanied his Lordship.

The Hon'ble Chief Justice has inaugurated the programme by planting a sampling in the premises of Central Prison, Parappana Agrahara.





Nut Leaf Products Manufacturing Unit' inside the prison. Inauguration of this unit on the occasion of environment day is good sign of promoting eco-friendly environment and to say no to plastic. Three new machines were placed for the production. Six inmates of the jail were deployed for production of Areca Nut Leaf Plates, Glasses etc. Hon'ble the Chief Justice also visited various prison industries such as carpentry, handloom, bakery etc.







Hon'ble the Chief Justice also visited the prison kitchen and appreciated the cleanliness and hygiene maintained by the Prison Officials.







During the stage programme Mr. Vivek Subba Reddy, the President, Advocates' Association, Bengaluru has apprised the inmates of the jail regarding environment protection and its benefits.



Hon'ble Sri Justice K. Somashekar, Judge, High Court of Karnataka has also stressed upon the importance of environment protection and its benefits and also advised the inmates of the jail to make use of the prison library and to enhance their knowledge in various fields to avoid commission of offences.

Hon'ble the Chief Justice has impressed upon the inmates that, environment is our mother and it is our duty to protect the mother environment and also to say no to plastic. His Lordship also called upon the gathering to plant more and more saplings for better future. By appreciating the handloom unit his Lordship has appealed the President Bar Association to join their hands with the Jail Authority to distribute the uniforms which were to be manufactured in the prison to the Government Schools. His Lordship has also appealed the inmates to make best of use of skills learnt in the prison for their life skills.





The occasion is graced by **Sri Manish Kharibikar**, Director General, Prisons and Correctional Services, Sri K.S. Bharath Registrar General. High Court of Karnataka. T.G.Ravi, General Secretary, Advocates' Association, Bengaluru, Sri Harisha M.T., Treasurer, Advocates' Association, Bengaluru, Sri Jaishankar, Member Secretary, Karnataka State Legal Services Authority, Sri Somashekar, DIG, Prisons, Sri Anandreddy, AIG, Prisons.

Sri P.S. Ramesh, Chief Superintendent, Central Prison, Parappana Agrahara welcomed the dignitaries and **Dr. Mallikarjuna Swamy,** Superintendent, Central Prison, Parappana Agrahara extended vote of thanks.
